

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-128/2007/778/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the ^{3rd} February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2024/535/E dtd. 30.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 03.02.2024 till the morning of 05.02.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-128/2007/779/A, dated , 03-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)